

evaluation. NIC network may be used for monitoring of the Family Welfare Programme. Pilot studies may be undertaken in selected districts in each State to generate district level data base.

12. Research

NDC Committee on Population has recommended that apart from the research for contraceptive development and testing, research on socio-demographic communication and health system is required to strengthen family welfare activities. Research is also required in the area of integrated delivery of MCH, Nutrition Education, Women and Child Development and Rural Development.

13. Mechanism for securing Commitment and Support of Leadership

The NDC Committee on Population has stressed the need for evolving suitable mechanism at national and state level to elicit support to the National Population Policy and Population Control Programme irrespective of party affiliation, by active involvement of peoples' representatives, religious leaders, professional organisations, private medical practitioners and activation of corporate sector.

14. Role of Organised Sector

As per the recommendation of NDC Committee on Population, family Welfare is to be made an integral part of corporate planning, cooperatives for organisation of family welfare activities to be formed, formation of special family welfare cell by the Chambers of Commerce. Services of organised sector in the field of research and technical education may be utilised.

15. Other Family Welfare Related Issues in Population Control

The NDC Committee on Population has recommended raising the age at marriage of women, raising female literacy, removal gender gap, improving the status of women, improving MCH services, introduction of schemes of old age security, poverty alleviation and environment conservation.

16. Financing of Family Welfare Programmes

The NDC Committee on Population has recommended to increase the allocation for family welfare programme to 3 % of the total public sector of plan outlay, enhanced allocation based on the performance of lowering CBR, IBR under modified " Gadgil- Mukherjee Formula", meeting at least 10 % of the family welfare expenditure (non-plan) from within the State Budget, internalisation of expenditure on family welfare by various Departments of Central and State Government including public sector undertakings.

17. Incentives and Disincentives

The NDC Committee on Population has recommended

to modify the currently available incentives to the employees of Central/State Governments, autonomous bodies, public sector undertakings etc. for adopting small family norms. Disincentives have also been proposed for the public servant for violating Child Marriage Restrained Act or having more than two children by way of being debarred from promotion and recruitment.

18. Amendment to Panchayati Raj Act.

The NDC Committee on Population has recommended that Central/State Governments should consider bridging the Legislation for disqualifying peoples' representatives at different levels if they violate small family norms after getting elected similar to that brought by Rajasthan Government.

19. Formulation of National Population Policy

The NDC Committee on Population has recommended the formulation of National Population Policy which may include guidelines for formulation of programmes, short-medium and long term goals.

[Translation]

Educational Films

*110. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that only a few number of healthy and educational films are being produced for children and youth in the country;

(b) if so, the reasons therefor; and

(c) the efforts being made by the Government for the production and exhibition of healthy, educational and entertaining family films?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI P. A. SANGMA) : (a) and (b). Educational films meant for children and youth, catering as they do to a specific age group, have a limited market and hence tend to be produced in limited numbers too.

(c) Government has been regularly providing grants-in-aid to the National Centre of Films for Children and Young People (N'CYP), and autonomous body under the Ministry of Information and Broadcasting for production of films for children and young people. These films are normally exempted from entertainment tax by the State Governments and the Union Territories Administrations. At the District level, the local Administration helps in making the theatres available at low rentals for screening of such films. Awards have been instituted at National and State level to encourage production of such films.